

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 4(ND)13
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016**

**NAME OF THE COMPANY: M/s. Ms. Punites Sharma V/s. M/s. Advance Therapeutics Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAXENA	ADV	} Acc. No. 3	Nalini
2.	MR. NALINI	AD		
3.	Ms. Ishita Srivastava	ADV	Petitioner	Ishita

ORDER

The proposal for settlement has been given by the petitioner to the respondents. Ld. Counsel for the respondent confirms the same and states the same is likely to be accepted.

2. In view of the same, re-notify this case on 19.08.2016.

(Ina Malhotra)

Member (Judicial)

sd/-

(R Varadharajan)

Member (Judicial)